GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4325 ANSWERED ON:20.12.2011 SEIZURE OF AMMONIUM NITRATE Bhadana Shri Avtar Singh;Mani Shri Jose K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several consignment of Ammonium Nitrate/explosives has been confiscated from various States recently;
- (b) if so, the details thereof alongwith its diversion reported from various parts of the country in loose form for being used in terrorist/naxal activities; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): During the year 2011-12, 13331.13 kg. of Ammonium Nitrate have been confiscated and 2.5 kg. of Gun powder, 563.75 kg. Nitrate Mixture, 6250 metre of Detonating Fuse, 20,250 metre of Safety Fuse, 23,540 Nos. of Detonators, 7533 Nos. of Gelatine Sticks, 10,500 kg. of Ammonium Nitrate and 15 kg. of RDX have been recovered from various parts of the country. However, no conclusive chain of evidence linking the diversion of any of these explosives in loose form for being used in terrorist/naxal activities has been established.
- (c): The Department of Industrial Policy and Promotion (DIPP) has included Ammonium Nitrate as an explosive within the scope of the Explosives Act, 1884 and has also notified the draft Ammonium Nitrate Rules, 2011.